

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 11, 2016

No. 1309 / Admin. (Services)/2016

Sri **Veer Kanedi Lal**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge/ Special Judge, Mathura vice Sri Brijendra Mani Tripathi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mathura against the special court created for trying cases under the said Act.

No. 1310 / Admin. (Services)/2016

Sri **Brijendra Mani Tripathi**, Special Judge/ Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Mathura.

No. 1311 / Admin. (Services)/2016

Sri **Devendra Kumar Garg**, Additional District & Sessions Judge, Mathura to be District & Sessions Judge, Kaushambi in the vacant court.

No. 1312 / Admin. (Services)/2016

Sri **Bhagwan Dayal Bharti**, Additional District & Sessions Judge, Jyotiba Phule Nagar to be Additional District & Sessions Judge/ Special Judge, Jyotiba Phule Nagar vice Sri Pradeep Kumar Gupta.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jyotiba Phule Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1313 / Admin. (Services)/2016

Sri **Pradeep Kumar Gupta**, Special Judge/ Additional District & Sessions Judge, Jyotiba Phule Nagar to be Additional District & Sessions Judge, Jyotiba Phule Nagar.

No. 1314 / Admin. (Services)/2016

Sri **Rama Kant Mishra**, Additional District & Sessions Judge, Jyotiba Phule Nagar to be District & Sessions Judge, Rampur vice Smt. Saroj Yadav.

No. 1315 / Admin. (Services)/2016

Smt. **Saroj Yadav**, District & Sessions Judge, Rampur to be District & Sessions Judge, Agra in the vacant court.

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL

No. 320 / Admin. (Services)/2016, Dated: Allahabad: July 11, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8.

- i Smt. Saroj Yadav, District & Sessions Judge, Rampur.
- ii Sri Devendra Kumar Garg, Additional District & Sessions Judge, Mathura.
- iii Sri Rama Kant Mishra, Additional District & Sessions Judge, Jyotiba Phule Nagar.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.

17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)